

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2914
ANSWERED ON:13.12.2005
FUNDS FOR SECURITY ARRANGEMENT IN JAILS
Moghe Shri Krishna Murari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) total amount provided by Twelfth Finance Commission to various States including Madhya Pradesh for buffing up security arrangement in State jails, State-wise;
- (b) whether some State Governments particularly Madhya Pradesh has sent any proposal for reimbursement of the amount of jail-security to the Union Government;
- (c) if so, the amount sanctioned for the aforesaid purpose alongwith the total amount released so far, State-wise; and
- (d) the amount yet to be released and the time by which the amount is likely to be sanctioned and released?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a): The Twelfth Finance Commission has not recommended grants to any State for security arrangements in the jails of any State.
- (b): There is no scheme of Government of India for reimbursing to State Governments expenditure related to jail security. No proposal has been received from the Government of Madhya Pradesh or any other State for reimbursement of the expenditure on jail security.
- (c) & (d): Does not arise.